

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1679/2003
MA 1406/2003

New Delhi, this the 16th day of July, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Nalini Kant Sharma
S/o late Shiv Kumar Sharma
(Ex. Binder, Govt. of India Press, Aliqarh)
R/o House No.114, Dubey-ka-Parao
Manik Chowk Pulia, Aliqarh (UP).

...Applicant

(By Advocate Sh. D.N.Sharma)

V E R S U S

Union of India through .

1. The Secretary
to the Govt. of India
Ministry of Urban Development
Nirman Bhawan, New Delhi.

2. The Director of Printing
Govt. of India 'B' Wing
Nirman Bhawan, New Delhi.

3. The Manager
Govt. of India Press, Aliqarh, UP.

...Respondents

O R D E R (ORAL)

Shri Shanker Raju.

Ld. counsel of the applicant seeks and is
allowed to withdraw the present OA with liberty to
assail at the appropriate stage.

2. OA is dismissed as withdrawn.

S. Raju
(SHANKER RAJU)
MEMBER (J)

/vks/